

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

15

C.P No. 593/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

NAME OF THE PARTIES: Sobha Limited
V/s.
Pancard Clubs Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Shyam Kapadia	Counsel, for Petn.	SAK.
2.	Pooja Kane	Advocate for Petn.	SAK.

ORDER

CP No. 593/I&BP/NCLT/MB/MAH/2017

Dismissed, vide separate Order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)